

address the existing challenges and take advantage of the future opportunities has been felt. The proposed Policy would be a roadmap for all business enterprises in the country.

(c) Question does not arise.

Separate cells to trace missing children in Delhi

†2301. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether in view of increasing number of missing children in Delhi, separate cells have been constituted in every police station to trace them;

(b) the number of children gone missing during the last three years;

(c) the number of cases registered regarding exploitation of children during the last three years, the per centage of people with regard to whom agencies were successful in getting them punished; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) Delhi Police has reported that on the directions of Hon'ble High Court of Delhi, Anti-Human Trafficking Units have been created in all the districts and the Crime Branch of Delhi Police for investigation of missing/untraced children upto the age of 3 to 8 years and identifying organized gangs involved in the kidnapping of children. As per records of Delhi Police, the number of missing children in Delhi during the last three years and current year 2018 (upto 30.11.2018) is as follows:-

Year	No. of missing children
2015	7928
2016	6921
2017	6454
2018 (upto 30.11.18)	6053
TOTAL	27356

† Original notice of the question was received in Hindi.

Till 30.11.2018, out of total of 27,356 missing children, 19,596 children were traced by Delhi Police.

(c) and (d) Details of cases of crime against children registered by Delhi Police during the last three years and current year (up to 30.11.2018) are as under:—

Year	Number of cases registered	Number of cases worked out	Number of persons arrested
2015	7126	749	1215
2016	6116	494	617
2017	5772	512	596
2018 (upto 30.11.18)	5520	532	588

Road rage incidents in Delhi

†2302. SHRI VISHAMBHAR PRASAD NISHAD:

CH. SUKHRAM SINGH YADAV:

SHRIMATI CHHAYA VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the incidents of road rage are on the rise in Delhi, if so, the details of such incidents reported during the last three years, year-wise;

(b) the steps taken to check the incidents of road rage in Delhi;

(c) whether it is also a fact that due to shortage of police force on roads of Delhi, such incidents are on the rise constantly; and

(d) the number of police personnel working *vis-a-vis* the number of posts sanctioned in Delhi Police along with sanctioned strength of Delhi Police?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Details of the cases of road rage registered by Delhi Police during the last three years and the current year (upto 30.11.2018) are as under:—

Year	Number of cases registered
2015	92
2016	66
2017	64
2018 (upto 30.11.2018)	53

† Original notice of the question was received in Hindi.